

By E-Mail/ Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/6413 /A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,
Shri Rafique Ahmed Tapadar,
Chief Judicial Magistrate
Kamrup, Amingaon

Dated Guwahati, the 31st October, 2019.

Sub:- **Permission for LTC .**

Ref:- Your Memo No. CJM/K/Amngn/1280 dated 09.10.2019

Sir,

With reference to the above, I am directed to inform you that, you are allowed to avail LTC for the block period 2018-2021, to visit Andaman and Nicobar Islands via Kolkata, along with your family w.e.f. 24.12.2019 to 30.12.2019, by the shortest possible route, as per existing Rules.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. NO. HC.VII-03/2019/6414-6417 /A dtd. 31/10/19

Copy to:-

1. The District & Sessions Judge, Kamrup, Amingaon for information.
2. The Principal Accountant General, (A&E), Assam, Guwahati for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

sd/-
31/10/19

JT. REGISTRAR (VIGILANCE)

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